

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **BASIC INDIA LIMITED**

S.No.	Particulars	Details
1	NAME OF CORPORATE DEBTOR	BASIC INDIA LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	5/10/1995
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, New Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74899DL1995PLC072972
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1009,10TH FLOOR, NEW DELHI HOUSE BUILDING, 27, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI, CENTRAL DELHI, DELHI-110001 IN
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21.02.2022
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	21.02.2022
8	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Anup Sood Regd. No. IBBI/IPA-003/IP-N000114/2017-2018/11218
9	ADDRESS AND EMAIL OF THE OF THE LIQUIDATOR, AS REGISTERED WITH TE BOARD	Flat No. 185, Block-H, 5 th Floor, Spangle Condos, Old Ambala Road, Gazipur, Tehsil Dera Bassi, Mohali, Sahibzada Ajit Singh Nagar, Punjab-160104 Email-
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Anup Sood, C/O Yogakshem Insolvency Professionals LLP, 53, 8 th Floor, Sushma Chandigarh Infinium, Chandigarh Ambala Road, Zirakpur, Distt. Mohali, Punjab-160104



		Email:
9	LAST DATE FOR SUBMISSION OF CLAIMS	22/03/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Principal Bench New Delhi has ordered the commencement of liquidation of the Basic India Limited on 21.02.2022 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of Basic India Limited are hereby called upon to submit their claims with proof on or before 22.03.2022 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Anup Sood

Regd No. IBBI/PA-003/IP-N000114/
2017-2018/11218

Date and Place: 25th Feb, 2022,
New Delhi